

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S. N.	Name & Emp. Code of the Official	From	To
1.	Om Parkash EC: 10704/42417306	Desg: Peon Role: Peon Posting: R & I Branch Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudesh Kumar-II, Ld. PO, MACT Distt: South Saket
2.	Manoj Kumar EC: 10810/ 64888816	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudesh Kumar-II, Ld. PO, MACT Distt: South Saket	Desg: Peon Role: Peon Posting: R & I Branch Distt: North Rohini
3.	Mandeep EC: 25119811 (Newly Appointed)	Desg: Peon Role: Peon Posting: Accounts Branch Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kanika Jain, Ld. MM (Mahila Court)-01 Distt: North-West Rohini
4.	Amit Kumar EC: 26904787	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kanika Jain, Ld. MM (Mahila Court)-01 Distt: North-West Rohini	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
5.	Siddhartha Kumar Kheralia EC: 54105909	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Accounts Branch Distt: Shahdara KKD
6.	Manoj Chikara EC : 92056	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shipra Dhankar, Ld. MM-01, Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divya Malhotra, Ld. ACJ/ARC, Distt: North-West Rohini

7.	Hazari Lal EC : 91103252	Desg: Peon Role: Orderly Posting: In the Court of Ms. Divya Malhotra, Ld. ACJ/ARC, Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shipra Dhankar, Ld. MM-01, Distt: Central THC
8.	Deepak Kumar EC: 41420451	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nipun Awasthi, Ld. ASJ-06 (POCSO) Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepakshi Rana, Ld. MM-01 (NI Act) Distt: South-East Saket
9.	Rajinder Singh Vohra EC: 90155	Desg: Chowkidar Role: Orderly Posting: In the Court of Ms. Deepakshi Rana, Ld. MM-01 (NI Act) Distt: South-East Saket	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC
10.	Sachin Mehrol EC: 91024/ 46018869	Desg: Peon Role: Peon Posting: Care Taking Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nipun Awasthi, Ld. ASJ-06 (POCSO) Distt: Shahdara KKD
11.	Deepak EC : 49871219	Process Server in the Nazarat Branch, Central, THC	Process Server in the Nazarat Branch, North-East, KKD
12.	Har Lal Meena S/o Sh. Duda Ram Meena (Newly Appointed)	Process Server in the Office Pool, Admin-III, Central, THC	Process Server in the Nazarat Branch, Central, THC
13.	Mohan Singh EC: 44339640 / 10645	Desg: Peon Role: Peon Posting: R & I Branch Distt: South Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC


14.	Raj Kumar Tyagi EC: 91739981 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: R & I Branch Distt: South Saket
15.	Poonam EC: 10954/90730768	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: North West Rohini	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: New Delhi PHC
16.	Mukesh Kumar EC: 31102558 / 90251	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: New Delhi PHC	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: North West Rohini
17.	Sanjay EC: 90862	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: Central THC	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: North-West Rohini
18.	Anil Kumar EC: 91062	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: North-West Rohini	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: Central THC
19.	Raju EC: 76939600 / 90826	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: New Delhi PHC	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: East KKD
20.	Mahesh Kumar EC: 90491/50043465	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: East KKD	Desg: Safai Karamchari Role: Safai Karamchari Posting: Care Taking Branch Distt: New Delhi PHC
21.	Ashok Kumar Meena EC: 10444624	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: South-West Dwarka

22.	Suresh EC: 74395753 (Newly Appointed)	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: South-West Dwarka	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC
23.	Ravinder Yadav EC: 96362958	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: South-West Dwarka
24.	Deshraj Singh EC: 92015	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: South-West Dwarka	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC
25.	Rakesh Joshi EC: 76496660/ 10789	Desg: Peon Role: Orderly Posting: In the Court of Sh. Chander Jit Singh Ld. ADJ-05 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Devanshi Janmeja, Ld. MM (Mahila CVourt)-04 Distt: Central THC
26.	Satish Kumar EC: 62222529 / 92028	Desg: Peon Role: Orderly Posting: In the Court of Ms. Devanshi Janmeja, Ld. MM (Mahila Court)-04 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Chander Jit Singh Ld. ADJ-05 Distt: South Saket
27.	Md. Shahbaz Alam EC: 76361521	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Grover Baliga, District Judge (Commercial Court)-04 Distt: South-East Saket	Desg: Peon Role: Peon Posting: Care Taking Branch Distt: New Delhi PHC
28.	Bakhtawar Singh EC: 91074	Desg: Peon Role: Peon Posting: Care Taking Branch Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Grover Baliga, District Judge (Commercial Court)-04 Distt: South-East Saket

29.	Vikas EC: 77676564	Desg: Peon Role: Orderly Posting: In the Court of Ms. Navita Kumari Bagha, Ld. POLC-VII, RACC	Desg: Peon Role: Peon Posting: In the Office Pool, Admin Branch Distt: South-West Dwarka
30.	Avi Rohilla EC : 69490057	Desg: Peon Role: Peon Posting: In the Office Pool, Admin Branch Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Navita Kumari Bagha, Ld. POLC-VII, RACC
31.	Dalel singh EC: 90317	Desg: Bailiff Posting: Nazarat Branch Distt: North-East KKD	Desg: Bailiff Posting: Nazarat Branch Distt: Central THC
32.	Rajesh Kumar-II EC: 90579	Desg: Bailiff Posting: Nazarat Branch Distt: Central THC	Desg: Bailiff Posting: Nazarat Branch Distt: North-East KKD
33.	Ram Kirpal Meena EC: 92008	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: South-West Dwarka
34.	Surender Kumar EC: 90877	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: South-West Dwarka	Desg: Chowkidar Role: Chowkidar Posting: Care Taking Branch Distt: Central THC
35.	Anju D/o Sh. Suresh Mann (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Umang Joshi, Ld. MM (Digital Court)-05 Distt: South-West Dwarka	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
36.	Hema W/o Lt. Sh. Rakesh Kumar (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Umang Joshi, Ld. MM (Digital Court)-05 Distt: South-West Dwarka
37.	Mukesh Kumar Malik EC: 90052	Desg: Bailiff Posting: Nazarat Branch Distt: South Saket	Desg: Bailiff Posting: Nazarat Branch Distt: North Rohini

38.	Harkesh Kumar Sharma EC: 90582	Desg: Bailiff Posting: Nazarat Branch Distt: North Rohini	Desg: Bailiff Posting: Nazarat Branch Distt: South Saket
39.	Sunil Kumar Pandey EC : 55541697 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vinod Kumar, Ld. MM-03 Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Sonu Sharma, Safai Karamchari/Sweeper, EC- 77686451 presently posted at the Care Taking Branch, Central, THC is hereby posted/transferred as Safai Karamchari/Sweeper at the IT Cell, THC to clean the premises and manage the cleanliness related work of the Branch and other computer peripherals installed therein (*only under the watchful eyes of the System Analysts posted therein*). Further, Care Taker, Central, THC too is hereby placed at liberty to utilize the services of Sh. Sonu Sharma, Safai Karamchari/Sweeper in case of any exigency.
3. Sh. Wazir Chand, Civil Nazir, EC- 90733 presently posted in the Court of Dr. Neha Kheria, Ld. MM (Mahila Court)-01, Central, THC is directed to look after the work of the Nazir in the Court of Ms. Devanshi Janmeja, Ld. MM (Mahila Court)-04, Central, THC w.e.f. 01.09.2023 in addition to work already assigned to him.
4. Sh. Vikash Sharma, Naib Nazir, EC- 10214 presently posted in the Court of Ms. Devanshi Janmeja, Ld. MM (Mahila Court)-04, Central, THC is directed to look after the work of Nazir in the Courts of Ms. Upasana Satija, Ld. JSCC-cum-ASCJ-cum-GJ, Central, THC and Sh. Balwinder Singh, Ld. SCJ-cum-RC, Central, THC w.e.f. 01.09.2023. Sh. Vikash Sharma, Naib Nazir, EC- 10214 is also directed to hand over the complete charge of the Court of Ms. Devanshi Janmeja, Ld. MM (Mahila Court)-04, Central, THC to Sh. Wazir Chand, Civil Nazir, EC- 90733 and submit a completion report thereto within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information.
5. Sh. Rakesh Kumar Yadav, EC-90681, Civil Nazir who will retire on 31.08.2023 presently posted in the Courts of Ms. Upasana Satija, Ld. JSCC-cum-ASCJ-cum-GJ, Central, THC and Sh. Balwinder Singh, Ld. SCJ-cum-RC, Central, THC is directed to hand over the complete charge to Sh. Vikash Sharma, Naib Nazir, EC- 10214 and submit a completion report thereto within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information

 31/0/23

(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

84911-65111
No...../ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the 31 AUG 2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Officers/Officer-In-Charges concerned Delhi/New Delhi.
3. The DDOs concerned Delhi/New Delhi for further necessary action, as per rules.
4. The Administrative Civil Judge, Central, THC
5. The Care Taker, Care Taking Branch, Central, THC
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. The Officials concerned for immediate compliance.
9. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
10. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.

Spafar
31/08/23

Administrative Officer (Judl), Admn. Branch-III
Central, THC